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Title: Issue regarding behaviour of BSF personnel in border areas.

SHRI MD. BADARUDDOZA KHAN (MURSHIDABAD): Mr. Chairman Sir, I have a major problem in my area and I wish to say something about it.

There are at least 75 kilometres of Indo-Bangladesh border in my constituency. The BSF is there to protect our country and stop smuggling. Generally, they are to stay at zero point. But sometimes they are coming to the locality and torturing common people and poor villagers like indulging in assault, sexual assault, custodial death, abuse, threat, etc. Specially, the people along the international border at Jalangi and Raninagar blocks are the victims of BSF in many ways. Sometimes, when people are going to cultivate land in the border area, the BSF seizes their own cattle under the false charges of smuggling. This year, the BSF has announced not to cultivate jute in border area. Milk producers are also under threat in these areas along with their cows. The BSF is not controlled by the State Government. Many reports of torture are published in newspapers also. Human rights are violated seriously in the border area of our district. My question is, who will control the BSF in those areas? What is the view of the Government about such a serious concern? Why not the BSF get special training about how to behave with the common people of the border areas?